

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:404
ANSWERED ON:04.05.2012
ULTRA MEGA POWER PROJECTS
Biswal Shri Hemanand ;Joshi Shri Pralhad Venkatesh

Will the Minister of POWER be pleased to state:

- (a) whether the Government is presently setting up Ultra Mega Power Projects (UMPPs) in various States in the country;
- (b) if so, the State-wise details thereof along with the number of UMPPs proposed earlier and taken up for construction and their present status thereof;
- (c) the expected generation capacity in each of the proposed UMPPs;
- (d) the reasons for the delay, if any, in setting up of these UMPPs; and
- (e) the time by which these projects are likely to be functional?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 404 TO BE ANSWERED IN THE LOK SABHA ON 04.05.2012 REGARDING ULTRA MEGA POWER PROJECTS.

(a): The Ministry of Power has launched an initiative for the development of coal based Ultra Mega Power Projects (UMPPs) each of about 4000 MW capacity in various states for quick capacity addition through tariff based competitive bidding process.

(b): The state-wise details of the UMPPs proposed earlier alongwith present status is annexed.

(c): The expected generation capacity in each of the proposed UMPPs is about 4000 MW.

(d): The reasons for delay in setting up of these UMPPs are non-finalisation of sites by host states, delay in transfer/acquisition of land, new regulation outside India pertaining to export of coal, forest related issues particularly categorization of Go/No-Go area, delay in environment and forest clearances etc.

(e): The first unit of 800 MW of Mundra UMPP has been commissioned and Commercial Operation Date (COD) declared on 7.3.2012. The remaining units of Mundra and other awarded UMPPs are expected in 12th Plan (except last unit of Tilaiya UMPP, which is likely to come in 13th Plan) as per schedule in the Power Purchase Agreement (PPA).